



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/69/2021 (TOP FIVE CASES), FIXED	SHYAMALIMA DAS AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA(SR.ADV) MR. K M MAHANTA MR S GAUTAM	SC, N C T E SC, SSA SC, C.G.C.
2	C.Ex.App./8/2020 FIXED	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	<b>WITH</b> I.A.(Civil)/1980/2020 <b>in</b> C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
3	WA/29/2020	DR. BRIJESH KUMAR RAI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
4	WA/39/2020	SRI VARUN RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/831/2020 <b>in</b> WA/39/2020	SRI VARUN RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	SC, INCOME TAX
5	WA/40/2020	VALSALA RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/827/2020 <b>in</b> WA/40/2020	VALSALA RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	SC, INCOME TAX
6	WA/41/2020	POOJA RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	

7	WA/42/2020	SREEVALSAM JEWELLERS <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
8	WA/43/2020	VRINDABAN BUIDERS PVT. LTD. <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
9	WA/44/2020	ARUN RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/830/2020 <b>in</b> WA/44/2020	ARUN RAJ PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	SC, INCOME TAX
10	WA/45/2020	SRI M.K. RAJENDRAN PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/826/2020 <b>in</b> WA/45/2020	SRI M.K. RAJENDRAN PILLAI <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	SC, INCOME TAX
11	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/324/2021 <b>in</b> WA/61/2021	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
<b><u>ORDERS</u></b>				
12	ITA/233/2017 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
13	WA/313/2019 FIXED	SUBODH CHANDRA SAHA <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
14	WA/47/2020 CAVT. NO.1322/2019 CAVT. 995/2019, CAVT. 1007/2019, CAVT. 1322/2019(D/O), FIXED	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/786/2020 <b>in</b> WA/47/2020	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
	<b>WITH</b>			
15	WA/285/2019	SMTI. PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. A BARKATAKI MR. M MAHANTA MR. M MAHANTA MR. A CHETRY MR P BHARDWAJ MR. M SARMA FOR CAVEATOR SC, PERSONNEL DEPT.

16	<b>WITH</b> WA/54/2020	SMTI PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
17	PIL/15/2021 FIXED	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
<b>HEARING</b>				
18	C.Ex.App./5/2020 (FIRST FIVE CASES), FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
19	C.Ex.App./9/2020 (FIRST FIVE CASES), FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
20	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	MR. P. J. PHUKAN (R3) MR. P K ROYCHOUDHURY (R-8 TO 33) GA, ASSAM MR. R J BORDOLOI (R5) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC
<b>WITH</b>				
21	I.A.(Civil)/379/2019 in PIL/28/2018 WA/79/2018	MD. HUSSAIN TAGALA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR A SARMA MR. A KALITA SC, GMC
		SMTI. DIPTI MALI <b>Versus</b> DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
<b>WITH</b>				
22	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
23	WA/206/2018	JADUMONI NATH AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AN 3 ORS	MR. M K CHOUDHURY MR. S H SIKDAR MR MINTU SAIKIA	MR. B GOGOI SC, HEALTH
24	PIL(Suo Moto)/2/2019	XXXX <b>Versus</b> IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH

25 WA/27/2019

SHEHNAZ BEGUM  
**Versus**  
THE STATE OF ASSAM AND 17 ORS

MR B D DAS  
MR H K SARMA  
MRS R DEKA  
MR. D THAOSEN

MR H R A CHOUDHURY  
(R6, R7, R13)  
MR H R A CHOUDHURY  
(R6, R7, R13)  
MR. K N CHOUDHURY  
GA, ASSAM  
SC, APSC  
MR. A M AHMED (R6, R7,  
R13)  
MR. A M AHMED (R6, R7,  
R13)  
MR. J PATOWARY  
MRS H AHMED (R6, R7,  
R13)  
SC, HEALTH  
FOR CAVEATOR

26 PIL/10/2020

STUDIO NILIMA COLLABORATIVE  
NETWORK FOR RESEARCH AND  
CAPACITY BUILDING AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR N DUTTA  
MRS. R S CHOWDHURY  
MS S SARMA HAZARIKA  
MS A BORGHAIN  
MS. A PAUL

GA, ASSAM  
SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4562/2015 FIXED	MRS. NILIMA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	MR. M BISWAS MR. A BARUAH MR. J P MORE MR.B AHMEDR1and2 MRJ CHUTIA(R3-5) SC, K A A C SC, IRRIGATION
2	WP(C)/4972/2017 FIXED	SANKAR BASFOR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MSB DEVI MR.R SARMA MR.K P GOGOI MRS.S D SAIKIA	SC, BTC SC, IRRIGATION
3	WP(C)/517/2018 FIXED	NUMALIGARH REFINERY LTD. <b>Versus</b> THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
4	WP(C)/4753/2020 B/O	HEMANTA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
<b>ORDERS</b>				
5	Cont.Cas(C)/32/2021 B/O	AMARENDRA SARMA <b>Versus</b> SHYAM JAGANNATHAN, IAS,	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
<b>HEARING</b>				
6	WP(C)/4652/2018 (P/H)	DIPU KUMAR DAS <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. N DEKA (R2-R5) MR. N DEKA (R2-R5) MR. M GOGOI (R2-R5) MR. M GOGOI (R2-R5) ASSTT.S.G.I.
7	WP(C)/2329/2014	UGRASEN PATHAK and 27 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
8	<b>WITH</b> WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.

9	<b>WITH</b> WP(C)/2330/2014	KULDIP SINGH and 24 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.
10	<b>WITH</b> WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.
11	WP(C)/3670/2014 FIXED	GS. 154201F SRI DILIP KANTI BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
12	WP(C)/6880/2015 FIXED	RAMESH JARADHARA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	MS.N MODI(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTAR-1
13	WP(C)/7349/2015	BANESWAR MIRDHA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS.	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.A ADHIKARY MS.D SHARMA MR.B KUMAR	MS.N MODI(R-1, 3 & 4) MR.S DUTTAR-1,3 and 4 MR.C SHARMA(R-1, 3 & 4) MR.SIDHANT DUTTA(R-1, 3 & 4)
14	WP(C)/1922/2016	JATINDRA NATH SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)
15	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
16	WP(C)/6831/2016	JOHN JACOB and 34 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	ASSTT.S.G.I.
17	WP(C)/6503/2017 FIXED	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.P K SARMA MS.B BHUYAN MS.B MAHANTA	GA, ASSAM
18	WP(C)/7452/2017 B/O	MUNINDRA DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI MR. A M KHAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL & CIVIL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./73/2021 FIXED	SAMIR CHANDA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
2	AB/1012/2021 FIXED	SIMANG MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
<b>PENSION MATTERS</b>				
3	WP(C)/1933/2015 FIXED	SMTI SHEFALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	SC, AG(R5) SC, PENSION and PUBLIC GRIEVANCESR4 SC, PWD(R1-3)
4	WP(C)/5226/2017 FIXED	PRAMILA ROY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, AG MR. S R BORUAH
<b>ADMISSION</b>				
5	Crl.Rev.P./491/2018 WITH LCR 1 FILE, B/O	BISWANATH ROY CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DAS	MR. N C DAS (R2) MR R ALOM (R2) MS C. KALITA (R2)
6	Crl.Rev.P./346/2019 WITH LCR 2 FILES, FIXED	SMTI KAJAL LATA PAUL @ KAJAL PAUL @ KAJAL PAUL CHOUDHURY @ KAJAL CHOUDHURY <b>Versus</b> SHREE KRISHNA PAPER PRODUCTS AND ANR.	MR. R DEV MR. D K BORAH	MR. S AGARWAL PP, ASSAM (R2)
7	Crl.Rev.P./415/2019 (AT 2:00 P.M.), CRL.RE.P. 134/2018(D/O), FIXED	MD. JIARUDDIN AHMED <b>Versus</b> AMINA BEGUM	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. R BORA	MR. H RAHMAN MR. A CHAMUAH MR. P P BORTHAKUR MR. S D ROY MS P AGARWAL MAYUR DAS MS A HANDIQUE
8	<b>WITH</b> Crl.Pet./29/2019	AMINA BEGUM <b>Versus</b> JAIRUDDIN AHMED	MR. H RAHMAN MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS P AGARWAL MS A HANDIQUE MR. C P SHARMA	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA

**BAIL HEARING (BA)**

9	Bail Appln./711/2021 FIXED	JOYAN UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
10	Bail Appln./758/2021 FIXED	TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
11	Bail Appln./807/2021 FIXED	MD. JAHAN UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR M MONDAL	PP, ASSAM
12	Bail Appln./841/2021 FIXED	NAQUEEB AHMED @ NAQUEEB AHMED @ NANU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR. A S TAPADER MR. J M SULAIMAN	PP, ASSAM
13	Bail Appln./864/2021 FIXED	AMIRUL ISLAM @ MD. AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
14	Bail Appln./865/2021 FIXED	AMIRUL ISLAM @ MD. AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
15	Bail Appln./869/2021 FIXED	KASIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. S K CHOUDHURY	PP, ASSAM
16	Bail Appln./880/2021 FIXED	DEEPAK DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR S NANDI MR J SINGH	PP, ASSAM
17	Bail Appln./889/2021 FIXED	MD. SHAH ALAM @ SHAH ALAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	AB/2845/2020 FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	MR. B CHAKRABORTY MR K L GUPTA PP, ASSAM
19	AB/2976/2020 FIXED	MD. KASHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE MR A CHAKRABORTY	PP, ASSAM
20	AB/114/2021 FIXED	RITUSANJAY BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
21	AB/160/2021 FIXED	RATNESWAR RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
22	AB/220/2021 FIXED	ANKUR JYOTI BARUA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
23	AB/580/2021 FIXED	IRFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
24	AB/677/2021 FIXED	SARBANANDA SARMAH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
25	AB/694/2021 FIXED	KISHOLOY BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
26	AB/788/2021 FIXED	RAJENDRA NATH <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
27	AB/789/2021 FIXED	MD. ZAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM



28	AB/794/2021 FIXED	KESHAB MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
29	AB/803/2021 FIXED	ROHIT KUMAR SINGH @ ROHIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR H SHARMA	PP, ASSAM
30	AB/819/2021 FIXED	BHAGABAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR	PP, ASSAM
31	AB/826/2021 FIXED	JYOTI PRASAD BAISHYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED	PP, ASSAM
32	AB/835/2021 FIXED	ANGUR MIAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
33	AB/847/2021 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
34	AB/848/2021 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
35	AB/851/2021 FIXED	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH A CHAKMA L CHOUDHURY	PP, ASSAM
36	AB/980/2021 FIXED	BINITA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
37	AB/1006/2021 FIXED	BISWAJIT SEN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
38	AB/1024/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
39	AB/1030/2021 FIXED	DHANJIT SARKAR @ KALU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
40	AB/1075/2021 FIXED	PHAKAN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR S U AHMED D SAIKIA MS M DAS	PP, ASSAM

**ORDERS**

41	CrI.Rev.P./161/2014 FIXED	MAORIA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA	PP, ASSAM
42	I.A.(CrI.)/162/2021 FIXED in CrI.Rev.P./1941/2021	BHAGABAN HALOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

**WITH**

CrI.Rev.P./1941/2021  
(Filing Number)

BHAGABAN HALOI AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM -A

MR. B D KONWAR SR. ADV.

**HEARING**

43	MACApp./53/2013 P/H, WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
44	Crl.Rev.P./88/2017 B/O	GOPAL CH. SAHA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A DAS MR.M ALI	DR.B AHMED(R-2) MR.N HAQUE(R-2) MRK UDDINR-2 MR.M HUSSAIN(R-2) PP, ASSAM
45	Crl.Rev.P./228/2018 WITH LCR 4 FILES, B/O	SRI RAKTIM SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MS. M B BARUAH (Legal Aid Counsel) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4135/2018 FIXED	SAURABH SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM
	<b>WITH</b>			
2	WP(C)/2594/2017	ASSAM GEOLOGY and MINING SERVICE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. B D DAS MR. H K SARMA MS. R DEKA MS. J RONGPIPI	GA, ASSAM MR. A SARMA(R-5) MR. R DHAR (ADDL. SR. GA, ASSAM (R-1 to 4)) MR. M K ROY (R-5 and R-6)
3	WP(C)/1190/2020 FIXED	RAJA RAI @ RAJNARAYAN RAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
4	WP(C)/4122/2020 FIXED	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D J DAS MR. R BHARALI	SC, PNRD MR. M NATH (R2, R3, R4) MR. A ROY (R2, R3) MR. A BHATTACHARJEE (R2)
	<b>WITH</b>			
5	WP(C)/1511/2021	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M DEKA MR. D J DAS	SC, PNRD
6	WP(C)/26/2021 B/O	DIPALI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
	<b>WITH</b>			
7	WP(C)/8843/2019	DIPALI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. A DEKA
<b>HEARING</b>				
8	WP(C)/1136/2013 (P/H)	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD.B HUSSAIN MR.A K HUSSAIN MR.A AWAL	GA, ASSAM
9	WP(C)/520/2016 (P/H)	KISHORI SAW <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.

10	WP(C)/3702/2011 FIXED	PULIN CHANDRA BORA <b>Versus</b> THE FOOD CORPORATION OF INDIA and ORS	MS.B DUTTA MR.A M DUTTA MR.A DUTTA MR.S K SHARMA MR.D BHUYAN	MR.P K ROY SC, F C I
11	WP(C)/2298/2014	SANJAY CHAUHAN @ JASWANT CHAUHAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.I ALAM MR.T SK	MR.S C KEYAL SC, C G S C ASSTT.S.G.I.
12	WP(C)/3120/2015	ANNET KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS.A DASS ASSTT.S.G.I.
13	WP(C)/2652/2016	PRABIN CHANDRA KALITA <b>Versus</b> THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR.G BHARADWAJ(R- 1-4)
14	WP(C)/2790/2016 WITH LCR 4 FILES, FIXED	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
15	WP(C)/7325/2017	PUTUL GOGOI <b>Versus</b> THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C
16	WP(C)/8143/2018	DIPRAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H K MAHANTA MR. P N SHARMA MR. R D BHUYAN	ASSTT.S.G.I.
17	WP(C)/8318/2018 FIXED	MD. NUR @ NOOR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2208/2021 B/O	SAMARJIT CHANDA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
2	I.A.(Civil)/355/2021 in WP(C)/52/2021  <b>WITH</b> WP(C)/52/2021 CAVT. NO. 00032/021,	BIPUL KANWAR <b>Versus</b> ATIK ULLAH KHAN AND 5 ORS.  ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T C CHUTIA MR D K ROY MS. I KAKATI  MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR A R BHUYAN  SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
3	I.A.(Civil)/782/2021 in WP(C)/1316/2021  <b>WITH</b> WP(C)/1316/2021  <b>WITH</b> I.A.(Civil)/916/2021 in WP(C)/1316/2021	JUNA RANI BHAGAWATI <b>Versus</b> MUKUL BORAH AND 3 ORS.  MUKUL BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  MUKUL BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA  MR H BARUAH MR. N K DEKA  MR H BARUAH	SC, SEC. EDU. MR H BARUAH MR. N K DEKA  SC, SEC. EDU.  SC, SEC. EDU.
4	I.A.(Civil)/794/2021 in WP(C)/985/2020  <b>WITH</b> WP(C)/985/2020	COMMISSIONER OF STATE TAX, ASSAM AND ANR. <b>Versus</b> SAMBHU DAS  SAMBHU DAS <b>Versus</b> COMMERCIAL TAX OFFICER AND 4 ORS	SC, FINANCE DEPTT.  MR. A KAKATI	MR. A KAKATI  SC, TAXES SC, FINANCE DEPTT.
5	I.A.(Civil)/926/2021 in WP(C)/998/2021	MOINUL HOQUE <b>Versus</b> MUJAMMEL HUSSAIN AND 6 ORS.	MR S HOQUE	SC, ELEM. EDU GA, ASSAM MR. P K DEKA

	<b>WITH</b> WP(C)/998/2021	MUJAMMEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
6	I.A.(Civil)/900/2021 in WP(C)/578/2021	SUBRATA CHAKRABORTY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL (B.T.C.) AND 5 ORS.	MD R ISLAM	SC, SEC. EDU. SC, BTC
	<b>WITH</b> WP(C)/578/2021	PRAN KRISHNA BARMAN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
		<b>ADMISSION</b>		
7	WP(C)/4803/2016	JUNU DEVI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR.R PHUKAN MRSS BARPATRAGOHAIN	SC, HIGHER EDUCATION SC, N C HILLS
8	WP(C)/161/2020	EBBAT ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN	SC, SEC. EDU.
9	WP(C)/234/2020	SULMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
10	WP(C)/462/2020	MARJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. S ALOM MS. A BEGUM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. MD. A J ATIA MR. M H TALUKDAR MS J MARIYAM MS A H ATIA
11	WP(C)/1248/2020	HAM AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K A MAZUMDER MR. A MALIK	MR. A K DUTTA MR. S BORTHAKUR MS. P BORAH ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/112/2021 in WP(C)/1248/2020	HAM AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K A MAZUMDER	ASSTT.S.G.I.
12	WP(C)/2458/2020	SASHI BHUSAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DEKA	SC, SEC. EDU.
13	WP(C)/2987/2020	HASNINE ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, G.H.C SC, FINANCE
14	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
15	WP(C)/4264/2020	UPASANA PODDAR <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
16	WP(C)/5210/2020	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE

17	WP(C)/5456/2020	ABDUS SALEM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR C BARUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU
18	WP(C)/5674/2020	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
19	WP(C)/911/2021	DILIP SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
20	Cont.Cas(C)/30/2018	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MR T THAKURIA MS. N PHUKAN
21	Cont.Cas(C)/315/2018 FIXED	TARU DAS <b>Versus</b> PHANINDRA JIDUNG, AES AND ANR.	MR. A DHAR MD F FARIDI	MR B KAUSHIK
22	Cont.Cas(C)/429/2018	SYEDA PUTALI BEGUM <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	MR. A DEKA (R1)
23	WP(C)/6207/2018	SRI KUSHAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P BORAH MR. T BARUKIAL	SC, HIGHER EDU
24	WP(C)/5883/2019	SANGEETA BARUAH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. B DAS MRS. P P BORAH MR P K DAS	SC, HIGHER EDU
25	WP(C)/8549/2019	ASSAM INDUSTRIAL TRAINING INSTITUTE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	GA, ASSAM MR. S. P .DAS (S.C. DEPTT. OF SKILL EMPLOYMENT AND ENTREPRENEURSHIP) SC, LABOUR AND UNEMPLOYMENT
26	WP(C)/8556/2019	NORTH EASTERN COMPU TECH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	GA, ASSAM MR. S. P. DAS, (SC, DEPTT. OF SKILL EMPLOYMENT AND ENTREPRENEURSHIP. SC, LABOUR AND UNEMPLOYMENT
27	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS <b>Versus</b> PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)
28	Cont.Cas(C)/455/2020	HARIPADA MANDAL AND 12 ORS. <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH
29	Cont.Cas(C)/509/2020	GANESH BURAGOHAİN <b>Versus</b> PREETAM SAIKIA, ACS AND 2 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR B KAUSHIK (R-1)
30	Cont.Cas(C)/510/2020	UTPALA BHATTACHARJEE <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ANR	MR S NATH MR G J SHARMA	MR. A R TALUKDAR MR. K GOGOI
31	Cont.Cas(C)/511/2020	SARBASHRI BASUMATARY <b>Versus</b> JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. B CHOUDHURY
32	WP(C)/1350/2020	SABIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC
33	WP(C)/2504/2020	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	SC, SEC. EDU.

	<b>WITH</b> I.A.(Civil)/307/2021 <b>in</b> WP(C)/2504/2020	NAZRUL ISLAM <b>Versus</b> NAZRUL ISLAM AND 5 ORS.	MR. A GANGULY MR T CHHETRI	SC, SEC. EDU. MR. U K NAIR
34	WP(C)/5411/2020	RAHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S M RAHMAN	SC, ELEM. EDU
35	Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI <b>Versus</b> PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali	
36	I.A.(Civil)/120/2021 <b>in</b> WP(C)/1802/2017	MANASWEE GOHAIN <b>Versus</b> ALL ASSAM ELEMENTARY TEACHER EDUCATORS ASSOCIATION AND 3 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, APSC MR. I CHOUDHURY MR G GOSWAMI MR P NAYAK, SC, SCERT
	<b>WITH</b> WP(C)/1802/2017	ALL ASSAM ELEMENTARY TEACHER EDUCATORS' ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I CHOUDHURY MR.G GOSWAMI MS B DEVI	SC, APSC MR. J PATOWARY MR. D K BAIDYA MR. D K BAIDYA SC, ELEMENTARY EDUCATION MR.P SAIKIA R-4
37	WP(C)/205/2021	DR. SANGEETA RANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA	SC, HIGHER EDU
38	I.A.(Civil)/654/2021 B/O <b>in</b> WP(C)/1039/2021	CHANDRABABU SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
	<b>WITH</b> WP(C)/1039/2021	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU.
39	WP(C)/1575/2021 FIXED (PERSONAL APPEARANCE)	SAHJAHAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM
		<b>HEARING</b>		
40	WP(C)/458/2017 FIXED	DR. MALA SHARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. C CHOWDHURY MR.M H RAJBARBHUIYAN MR.M MAHANTA MRS. A GAYAN MS.P HATIGAYARI MR.M CHOUDHURY(Sr.Adv.) MR.V A CHOWDHURY MR.P K MUNIR MS.R CHETRI	MR. N BARUA (R-6) SC, EDU
	<b>WITH</b> WP(C)/3742/2017	DR. MALA SHARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. D DAS SR. ADV MR.M CHOUDHURY MR.N J CHOUDHURY MR. K MOHAMMED MS T PARASHAR MS.M MAHANTA	SC, HIGHER EDUCATION
	<b>WITH</b> WP(C)/4112/2017	DR. MALA SHARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. D DAS SR. ADV MR. C CHOWDHURY MR.M MAHANTA MRS. A GAYAN MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY MR. K MOHAMMED MS T PARASHAR MR.P K MUNIR	SC, HIGHER EDUCATION



43 Review.Pet./9/2020  
(BY SLIP)

CENTURY PLYBOARDS (I) LIMITED AND  
ANR

**Versus**  
UNION OF INDIA AND 2 ORS

DR. A SARAF  
MR. Z ISLAM  
MR. P DAS  
MR S J SAIKIA  
MR. P BARUAH  
MR. N N DUTTA

MR. R SARMA  
MR B SHARMA  
MR. N CHOUDHURY  
MR. M DAS  
SC, CENTRAL EXCISE  
CUSTOMS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2081/2019 WITH LCR	RANJUARA BEGUM @ MISS RANJU BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/7742/2019 WITH LCR	JAINAB BEGUM @ JAINAB NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8111/2019 WITH LCR	BIRBAL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/8343/2019 WITH LCR, B/O	SAHITAN NESA @ SHWAHITAN NESA ALIAS MOSSD. SAHIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/450/2020 WITH LCR	NUR AHMED AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/1507/2020 B/O	REJIYA KHATUN @ REJIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/2434/2020 WITH LCR, B/O	GOLAPI BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	ASSTT.S.G.I.
8	WP(C)/2708/2021	MUSSTT SUFIA KHATOON @ SURUJ BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/2709/2021	HASEN ALI @ HASHEM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/2712/2021	DHARMENDRA SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2715/2021	FARIZ @ FORIJ ALI @ FAIJUL HOQUE @ FARIJUL HOQUE @ FARIJAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2716/2021	BISHA SHEIKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2717/2021	JAYEDA KHATUN @ JAHEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/2721/2021	BEGAL GHOSH @ SEPAL GHOSH @ SEPHALI GHOSH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2726/2021	MAZAMIL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2728/2021	SADEK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I KALITA MR. K P PATHAK MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2730/2021	NAYABI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/2732/2021	JONABANU BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ADMISSION**

19	WP(C)/5578/2016 WITH LCR, B/O	MUSSTT. TAIRUN NESSA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.N BEGUM MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
20	WP(C)/5579/2016	MD. AJIM UDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.N BEGUM MS.P SHARMA MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/1408/2018 WITH LCR, B/O	CHANDMIYA ALI @ SANDMIYA ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/2131/2018 WITH LCR, B/O	MONIR UDDIN AHMED AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS P SARMAH	SC, NRC MR D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ORDERS**

23	Mat.App./15/2020 FIXED	SMTI RASHMI BARUA <b>Versus</b> SRI SUMANT PRASAD BARUA	MS. M BORAH MS A DAS MR. B KONWAR	MR. D CHOUDHURY MR A D CHOUDHURY
----	---------------------------	---	---	-------------------------------------

**HEARING**

24	Co.App./4/2016 CAVT. NO. 1393/2015 FIXED, CAVT 1393/15  <b>WITH</b> I.A.(Civil)/1972/2016 <b>in</b> Co.App./4/2016  <b>WITH</b> I.A.(Civil)/1971/2016 <b>in</b> Co.App./3/2016	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR  BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE  MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI  MR.J ROY ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
25	Co.App./3/2016  CAVT 1293/15 CAVT. NO. 1293/2015  <b>WITH</b> I.A.(Civil)/1971/2016 <b>in</b> Co.App./3/2016	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR  SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI  MR.J ROY MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR  MR.A CHETIA FOR CAVEATOR MR.A SAHEWALLA
26	WP(C)/2855/2017 WITH LCR 1 FILE, FIXED	MUSTT. ASIA BEGUM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U DAS MR.D SARMAH MR. D K BAGCHI	GA, ASSAM ASSTT.S.G.I.
27	Crl.A./442/2019 WITH SCANNED COPY OF C.D. [10 VOLUMES], FIXED	BRAHMACHARIMAYUM ANGOUBI SHARMA <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
28	WP(C)/7729/2019 WITH LCR, FIXED	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/8075/2019 WITH LCR	KADBHANU NESSA @ KADBHANU BEGUM @ KADBHANU BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/3920/2020 WITH LCR, FIXED	MD. MUKLES ALI @ MOKLIS ALI <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/753/2021 FIXED	AZURE POWER FORTY PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR Z ALAM MR. S P BHATTACHARJEE MR. R MAZUMDAR	GA, ASSAM SC, APDCL SC, REVENUE
2	WP(C)/1436/2021 FIXED	SURENDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS	GA, ASSAM SC, REVENUE
3	WP(C)/1555/2021 CAVT. NO.02202/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	SC, CO OP GA, ASSAM MR. D K SARMAH FOR CAVEATOR
4	WP(C)/2224/2021 WITH WP(C) 1895/20 (D/O), FIXED	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
5	<b>WITH</b> WP(C)/1895/2021	NORUL HASSAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
6	<b>WITH</b> WP(C)/1927/2021	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
7	<b>WITH</b> WP(C)/2057/2021	NUR JAMAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
8	<b>WITH</b> WP(C)/2061/2021	NUR JAMAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
9	<b>WITH</b> WP(C)/2065/2021	NORUL HASSAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
10	<b>WITH</b> WP(C)/2196/2021	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
11	WP(C)/2280/2021 FIXED	ANU KALITA <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, GMC

**ORDER (IMPLEADMENT OF PARTY)**

12	I.A.(Civil)/954/2021 in Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH <b>Versus</b> ANANDA KR. DAS AND 2 ORS.		MR. D K SAIKIA MR P NAYAK MR B GOGOI
	<b>WITH</b> Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND 2 ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. D SAIKIA (R2) MR. R BORPUJARI MR. B GOGOI (R2) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
<b><u>ADMISSION</u></b>				
13	WP(C)/1889/2014	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
14	WP(C)/2009/2014	MITUL HUSSAIN <b>Versus</b> ASSAM FINANCIAL CORPORATION and 2 ORS.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.S CHAKRABARTY	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA
15	WP(C)/2105/2014	AZIMUN NESSA MEMORIAL L.P. SCHOOL <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LIMITED and 3 ORS	MR.S BORA MR.N CHUTIA	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA SC, POWER GRID
16	WP(C)/2261/2014	MD. SAFUR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M KHATANIAR MRA R BHUYAN MR.M A I HUSSAIN MRS.K M TALUKDAR MR.A RAHMAN	GA, ASSAM SC, FOREST MS.K PHUKAN SC, BTC
17	WP(C)/6551/2014	NITYANANDA SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R DUTTA MR.G G GOGOI MR.S S SARMA	GA, ASSAM MR.D P BORAH SC, PWD
18	WP(C)/6733/2014	SMT. MEENA DEVI SAHANI and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.M HAZARIKA GA, ASSAM SC, G M D A
19	WP(C)/6931/2014	GREEN VIEW AGRO TRADING CO- OPERATIVE SOCIETY LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MR.P HAZARIKA MR.D HAZARIKA MR.S CHAKRABARTY	
	<b>WITH</b> WP(C)/6906/2014	GREEN VIEW AGRO TRADING CO- OPERATIVE SOCIETY LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MR.S CHAKRABORTY MR.D HAZARIKA	MR. J ROY (R-1-4)
	<b>WITH</b> WP(C)/6907/2014	DNA AGROTECH PVT. LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MR.D HAZARIKA MR.S CHAKRABARTY	MR. J ROY (R-1-4)
22	WP(C)/2373/2015 FIXED	ON THE DEATH OF ASHIA SULTANA HER LEGAL HEIRS ARE (1) a) SMTI NASIM AKHTAR AND 4 ORS <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. B BARUAH MS. R R BARUAH	MR. K K NANDI
23	WP(C)/5223/2016	MADHAV KAKOTY <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.T J MAHANTA MS.J HUDA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.N UPADHAYA(R- 5-7) MR.R DHAR(R- 5-7)

24	<b>WITH</b> WP(C)/2314/2019	SANCHARI URANG @ SOMARI URANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. T J MAHANTA (R5) GA, ASSAM MR. B CHAKRAVARTY MR. P P DUTTA (R5) MR. A BORUA (R5) MS THUYEKHRULU SC, REVENUE
25	WP(C)/3000/2017 FIXED	FAJIRAN BEGUM and 3 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.K BORA MS.P R BORA	MR D BHATTACHARYA, SC, APDCL MR G ALAM (R-5) MR. K D SARMA (SC, APDCL) R-1 TO 4 MS. D D BARMAN, ADDITIONAL SR.GA.
26	<b>WITH</b> WP(C)/3011/2017	REHANA AKHATERA <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.P R BARUAH	SC, APDCL
27	WP(C)/6982/2017 FIXED	PUNJAB NATIONAL BANK and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
28	<b>WITH</b> WP(C)/4423/2018	SURAJIT BARMAN AND 2 ORS. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB
29	LA.App./39/2018	UNION OF INDIA <b>Versus</b> LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	
	<b>WITH</b> I.A.(Civil)/2208/2018 in LA.App./39/2018	UNION OF INDIA <b>Versus</b> SRI LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	MS. M DASGUPTA
	<b>WITH</b> I.A.(Civil)/2209/2018 in LA.App./39/2018	UNION OF INDIA <b>Versus</b> SRI LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	
30	WP(C)/5462/2019	KALASAND BAISHNAB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	SC, CO OP MR. D DAS MR. B J TALUKDAR
31	WP(C)/9246/2019 FIXED	SAMAN ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE
32	WP(C)/921/2020	ABDUL RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A K AZAD MS. P PHUKAN	GA, ASSAM MR. N DEKA MR. M GOGOI ASSTT.S.G.I. SC, I O C

33	WP(C)/949/2020 FIXED	M/S. ANU ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM SC, FINANCE
34	WP(C)/2208/2020 WITH STATUS REPORT IN SEALED COVER	PETERSON AND CO. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR B GOGOI MR D SAIKIA	GA, AP
35	WP(C)/2598/2020	ABDUL HEKIM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
36	WP(C)/4508/2020	ANIRBAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
37	WP(C)/4992/2020 FIXED	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION
38	WP(C)/5404/2020	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. N ANIX SINGH
39	WP(C)/5451/2020 FIXED	SUBRATA KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
40	WP(C)/5518/2020 FIXED	SMEC INTERNATIONAL PTY LTD AND ANR <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
41	WP(C)/786/2021 FIXED	NURMOHAMMAD HUMAYUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MR. A MOBARAQUE	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
42	I.A.(Civil)/2660/2018 FIXED in WP(C)/2329/2018	SWAPAN SUTRADHAR AND 3 ORS <b>Versus</b> MONIR UDDIN KHANDOKAR AND 5 ORS	MR. R ISLAM MS A HUSSAIN MS. M DEKA	MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR. S BANIK MR. N HOQUE MS. D D BARMAN (GA, ASSAM)
	<b>WITH</b> WP(C)/2329/2018	MONIR UDDIN KHANDOKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR H GUPTA MR. N HOQUE	GA, ASSAM MS. D. DAS BARMAN (GA, ASSAM) MR. R ISLAM (R5, R7-9) MS A HUSSAIN (R5, R7-9) MR. M. NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT,GOVT. ASSAM)
43	WP(C)/2088/2020 FIXED	PURNA KANTA DEURI <b>Versus</b> THE CO-OPERATIVE CITY BANK LTD. AND 3 ORS.	MR K BHUYAN	MR G DAS (R1, R2) MR. I DAS (R1, R2)
	<b>WITH</b> I.A.(Civil)/325/2021 in WP(C)/2088/2020	THE CO-OPERATIVE CITY BANK LTD. AND ANR. <b>Versus</b> PURNA KANTA DEURI AND 2 ORS.	MR G DAS	MR K BHUYAN
44	Review.Pet./11/2021 in RSA 51/07 (D/O)	GOBINDA GOALA AND 2 ORS. <b>Versus</b> HARI NANDAN GOALA AND 7 ORS.	MR. S BISWAS MR. H A TALUKDAR	



45 I.A.(Civil)/723/2021 NAZRUL HAQUE MAZARBHUIYAN MR. N H MAZARBHUIYAN GA, ASSAM  
WP(C)/4777/2010 (D/O)  
**in** WP(C)/4777/2010  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

I.A.(Civil)/721/2021 NAZRUL HAQUE MAZARBHUIYAN MR. N H MAZARBHUIYAN GA, ASSAM  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

**HEARING**

46 MACApp./276/2018 MRS MINA DAS and 2 ORS MR. K K PARASAR MR. A J SAIKIA (R2)  
(P/H) SYED JAKIR DEWAN and ANR MR. B CHETRI MR. U DAS (R1)  
MR. N UPADHAYAY  
MR. B KAKATI (R2)  
MR. B KASHYAP (R2)

**WITH**  
I.A.(Civil)/2282/2020 MINA DAS AND 2 ORS. MR. K K PARASAR MR. A J SAIKIA  
**in** MACApp./276/2018  
**Versus**  
SYED JAKIR DEWAN AND ANR.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1) MR. V K CHOPRA 02-05-2021 To 07-05-2021  
2) MR. R P SINGH 05-04-2021 To 26-04-2021  
3) MR B K SINGH 19-04-2021 To 30-04-2021  
4) MR. D BANERJEE 19-04-2021 To 07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Pet./150/2021 FIXED	YADAV BHUSAL <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
2	Crl.Pet./225/2021 FIXED	MADHAB NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
3	AB/1154/2021 B/O	SMT. USHA BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>				
4	Crl.A./44/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED	KRITANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN MR. K MOHAMMED	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/81/2021 <b>in</b> Crl.A./44/2021	KRITANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/153/2021 <b>in</b> Crl.A./44/2021	KRITANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
5	WP(C)/7986/2015	DIPENDRA NATH THAKURIA AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, APDCL
<b><u>ADMISSION</u></b>				
6	Crl.A./258/2018 WITH LCR 4 FILES	MSTT SAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A DUTTA MR. M H LASKAR MRS. P M DUTTA	MR. S C BISWAS (R2) SUSHMITA SENGUPTA (R2) MS A BORAH (R2) PP, ASSAM
7	Crl.A./156/2020 WITH LCR 4 FILES & OFFICE NOTE	SABIN NATH <b>Versus</b> MRS. HIRON NATH AND ANR	MR. S K BHATTACHARYYA MR B SINHA MR. N KUMAR	

8	Crl.A./75/2021	SHRI PADMADHAR TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR <b>BAIL HEARING (BA)</b>	MS. B SARMA	PP, ASSAM
9	Bail Appln./610/2021 WITH SCAN COPY OF CD, FIXED	MD. JEHERUL ALI @ JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
10	Bail Appln./642/2021 FIXED	MD. CHANDMAHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
11	Bail Appln./694/2021 WITH SCANNED COPY OF C.D., FIXED	HUSSAIN MD RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. M ALOM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR G SAHU MR J DAS PP, ASSAM
12	Bail Appln./780/2021 FIXED	MINTU KALITA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM MR S JAFRI	PP, ASSAM
13	Bail Appln./801/2021 FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
14	Bail Appln./816/2021 FIXED	KUMUD BORO <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR. K BASUMATARY	PP, ASSAM
15	Bail Appln./820/2021 FIXED	BILAT HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI MR. B J TALUKDAR	PP, ASSAM
16	Bail Appln./891/2021 FIXED	SAIJUDDIN ASMAD @ MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM <b>BAIL HEARING</b>	MR. R ALI MR. H A AHMED	PP, ASSAM
17	AB/2055/2020 FIXED	POMPA PAITYA @ GARGI PAITYA <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
18	AB/3039/2020 FIXED	RISHI RAJ MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
19	AB/312/2021 FIXED	ASMAT ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE	PP, ASSAM
20	AB/534/2021 FIXED	JIBAN KHATRIYA @ JEEVAN KHATRIYA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
21	AB/737/2021 FIXED	ATAUR RAHMAN @ ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
22	AB/876/2021 FIXED	KANKAN KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR P K KONCH	PP, ASSAM
23	AB/927/2021 WITH LCR AND C.D., FIXED	MD. AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
24	AB/933/2021 FIXED	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM

25	AB/1107/2021 FIXED	NAJRUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
<b>ORDERS</b>				
26	CrI.A./126/2017 WITH LCR 6 FILES	SHRI PRANAB DAS <b>Versus</b> STATE OF ASSAM and ANR	MR.B K DAS MRR CHAKRABORTY MR.H P NEOG MR.H P GUWALA	PP, ASSAM
27	CrI.A./152/2017 WITH LCR 5 FILES	SRI MANAB JYOTI GOGOI @ LELU <b>Versus</b> STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA	
28	CrI.L.P./58/2018 <b>in</b> CrI.A./309313/2017	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
	<b>WITH</b> CrI.A./309313/2017 (Filing Number)	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM and ANR		
	<b>WITH</b> I.A.(CrI.)/397/2018	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
29	CrI.A./127/2018 WITH LCR 5 FILES & OFFICE NOTE	HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR Z KAMAR MR. M RAHMAN	PP, ASSAM
30	CrI.L.P./69/2019 <b>in</b> CrI.A./8231/2019	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH (BHUBAN) AND 5 ORS.	MRS M D CHOWDHURY MS. R K SAINI	MR D TALUKDAR (R1-R5) MR P CHOUDHURY (R1-R5) PP, ASSAM
	<b>WITH</b> CrI.A./8231/2019 (Filing Number)	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH(BHUBAN) AND 5 ORS		
31	CrI.L.P./97/2019 <b>in</b> CrI.A./6477/2019	MANOJ DAS <b>Versus</b> PABITRA CHANDRA DAS AND ANR	MR. N ALAM MR K JAIN	
	<b>WITH</b> CrI.A./6477/2019 (Filing Number)	SRI MANOJ DAS <b>Versus</b> SRI PABITRA CHANDRA DAS AND ANR		
32	CrI.A./240/2019 WITH LCR 2 FILES & OFFICE NOTE	SRI MRIDUL ALI <b>Versus</b> SRI JITU DEKA	MR R K MOUR MR. N ISLAM MR P DAS MR A SARMA	
33	Review.Pet./32/2021 WP(C) 7371/2018(D/O), WP(C) 4546/2017(D/O)	SMT. KESHI CHOUHAN AND 4 ORS. <b>Versus</b> SMT. SANMATI CHOUHAN AND 11 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	MR. P MAHANTA GA, ASSAM SC, AG SC, FINANCE
34	CrI.A./32/2021 WITH OFFICE NOTE	SMTI.HEMLATA TAMULY @ HEMALATA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G J SHARMA MR S HUSSAIN	PP, ASSAM
35	CrI.A./36/2021 WITH OFFICE NOTE	BRAJEN BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/70/2021 <b>in</b> CrI.A./36/2021	BRAJEN BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
36	I.A.(CrI.)/197/2021 WITH OFFICE NOTE, LCR 5 FILES <b>in</b> CrI.A./170/2012	SADANANDA DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

	<b>WITH</b> CrI.A./170/2012	KISHORI MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR.U C RABHA MR.G C PHUKAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/196/2021 <b>in</b> CrI.A./170/2012	SADANANDA DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
37	I.A.(CrI.)/202/2021 WITH OFFICE NOTE, LCR 6 FILES <b>in</b> CrI.A./128/2018	SATYA RAM DEKA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. M KATAKI	PP, ASSAM
	<b>WITH</b> CrI.A./128/2018	SATYA RAM DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/308/2018 <b>in</b> CrI.A./128/2018	SATYA RAM DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MR. B SINHA MR. U DAS	PP, ASSAM
38	I.A.(CrI.)/207/2021 WITH LCR 1 BUNDLE OUT OF 3 BUNDLES(REST ARE IN SECTION) <b>in</b> CrI.A./100/2019	ANIL KUMAR KUNJ <b>Versus</b> CBI AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY	SC, CBI
	<b>WITH</b> CrI.A./100/2019	SRI ANIL KUMAR KUNJ <b>Versus</b> CBI AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. Y S PHOM	SC, CBI
<b><u>HEARING</u></b>				
39	CrI.A./179/2011 WITH LCR 6 FILES	ANANTA CHANGMAI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
40	<b>WITH</b> CrI.A./169/2011	BIKASH CHANGMAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
41	CrI.A./89/2013 WITH LCR 1 FILE	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> DILIP KR. AGARWALLA	MR.M SARMA MS.I GOHAIN MS.S MAHAPATRA	
42	CrI.A./211/2013 WITH LCR 5 FILES & OFFICE NOTE	NAYEM UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM,	DR.B AHMED MR. E AHMED MR.M H LASKAR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY
43	<b>WITH</b> CrI.A./270/2013	ABDUL RAHIM @ RAHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY	MR.M H RAJBARBHUIYAN MR. E AHMED MR.M H LASKAR PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

#### [CRIMINAL MATTERS AND MATTERS RELATED TO RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>PENSION MATTERS</u></b>				
1	WP(C)/3932/2017 WP(C) 1595/2015(D/O), FIXED	HAMEN BORDOLOI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH
<b><u>ADMISSION</u></b>				
2	CrI.Pet./138/2018 FIXED	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S DUTTA MR. M H BARBHUYAN MR. A PAUL MR. K MIRA MS. S KUMARI	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/108/2020 <b>in</b> CrI.Pet./138/2018	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PAUL	MR. A K PURKAYASTHA MR. S K DAS PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	Bail Appln./2801/2020 P/H, FIXED	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
4	<b>WITH</b> Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
5	Bail Appln./544/2021 P/H, FIXED	PRASANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM
6	Bail Appln./189/2021 FIXED	AKIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
7	Bail Appln./399/2021 BA 2379/2020(D/O), (SCANNED COPY OF C.D. AND CASE RECORD), FIXED	SAROJ SARMA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

8	Bail Appln./686/2021 (SCANNED COPY OF CASE RECORD AND STATUS REPORT), FIXED	KONAK G MOMIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
9	Bail Appln./699/2021 WITH CASE DIARY AND STATUS REPORT, FIXED	AKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
10	Bail Appln./740/2021 FIXED	ABDUL WAHIDUR @ WAHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
11	Bail Appln./752/2021 FIXED	SANMANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
12	Bail Appln./770/2021 FIXED	ARAJ KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MR S JAFRI	PP, ASSAM

**BAIL HEARING**

13	AB/3763/2020 (PERSONAL APPEARANCE),FIXED	JUMNYA TAO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
14	AB/669/2021 FIXED	SAIDUL ISLAM @ MD. SOIDUL ALI (ISLAM) <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
15	AB/722/2021 FIXED	SANGITA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MR H P NEPAL	PP, ASSAM
16	AB/768/2021 FIXED	SHAHAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
17	AB/871/2021 FIXED	NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
18	AB/920/2021 FIXED	MIRZA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
19	AB/939/2021 FIXED	ARUP DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM

**ORDERS**

20	CrI.A./51/2013 CRL.A. 50/2013(D/O), CRL.A. 35/2013(D/O), LCR 5 FILES, FIXED	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR S ISLAM MR.T C KHATRI PP, ASSAM
21	CrI.A./7/2015 WITH LCR 2 FILES, FIXED	SRI SHYAM HARLALKA <b>Versus</b> SRI ANKUR DUWARA	MR.S C KEYAL MS.P BARUAH MS.G SARMAH	MR.N K KALITA MR.R TALUKDAR
22	CrI.A./287/2018 WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>WITH</b> I.A.(CrI.)/705/2018 <b>in</b> CrI.A./287/2018	SRI SIKANDAR MUCHUWA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P KATAKI MRS R BEGUM	PP, ASSAM
23	CrI.A./32/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI RAJESH NARAH @ SANJU <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM

24	Crl.A./36/2020 WITH OFFICE NOTE AND LCR 6 FILES	SHRI SURENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. M M DEKA MR. L C DEY	PP, ASSAM
25	I.A.(Crl.)/205/2020 FIXED <b>in</b> Crl.A./1600/2020 <b>WITH</b> Crl.A./1600/2020 (Filing Number)	SHRIRAM TRANSPORT FINANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/206/2020	SHRIRAM TRANSPORT FINANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
26	Crl.Pet./592/2020 WITH LCR 1 FILE, FIXED	SUBRATA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
27	I.A.(Crl.)/1/2021 WITH OFFICE NOTE, LCR 5 FILES <b>in</b> Crl.A./2/2021 <b>WITH</b> Crl.A./2/2021	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
		PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	MR. A GANGULY MR. A DUTTA PP, ASSAM
28	Tr.P.(Crl.)/8/2021 FIXED	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	
29	Tr.P.(Crl.)/9/2021 FIXED	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	
30	Crl.A./25/2021 WITH LCR 5 FILES, FIXED <b>WITH</b> I.A.(Crl.)/55/2021 <b>in</b> Crl.A./25/2021	OMAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
		OMAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
31	Crl.A./77/2021 WITH OFFICE NOTE, FIXED <b>WITH</b> I.A.(Crl.)/163/2021 <b>in</b> Crl.A./77/2021	UTPAL BEZBARUAH <b>Versus</b> THE STATE OF ASSAM ANR ANR.	MR. P P DAS	PP, ASSAM
		UTPAL BEZBARUAH <b>Versus</b> THE STATE OF ASSAM ANR ANR.	MR. P P DAS	PP, ASSAM
32	Crl.Pet./87/2021	SIVA RAMA KRISHNA DRONAVALLI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	PP, ASSAM
33	Crl.Pet./177/2021 FIXED	PHATIK GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY	PP, ASSAM
34	Crl.Pet./212/2021 FIXED	RAKIBUL ISLAM @ MD. RAKIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	ANACLATAS AHMED (R-2) PP, ASSAM
35	Crl.Pet./214/2021 FIXED	ARISMIRITA SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
<b>HEARING</b>				
36	Crl.Pet./421/2017 FIXED	AJIT MEDHI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S BARMAN MS.A SARMA	MR.R DER-2 PP, ASSAM MR.R J SARMA(R-2)
37	Crl.A./338/2018 WITH LCR 2 FILES, FIXED	SHRI SAMARENDRA KAKATI <b>Versus</b> THE STATE OF ASSAM and ANR	MR. U C RABHA MR. S M SARMA MR. M M DEKA	MR. S K JAIN PP, ASSAM



38	CRL.A(J)/28/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	BUDUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS PP, ASSAM CURIAE
39	Crl.A./58/2020 WITH LCR 3 FILES  <b>WITH</b> I.A.(Crl.)/149/2020 <b>in</b> Crl.A./58/2020	MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR  MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R K MOUR MR. B DEKA MR P DAS  MR R K MOUR MR. B DEKA MR P DAS
40	Crl.A./42/2021 WITH OFFICE NOTE, LCR 10 FILES, FIXED  <b>WITH</b> I.A.(Crl.)/76/2021 <b>in</b> Crl.A./42/2021	TH. THOIBA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.  TH. THOIBA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	PP, ASSAM  MR. L R MAZUMDER MR. A Z AHMED MR A DAS  MR. L R MAZUMDER MR. A Z AHMED MR A DAS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.Pet./428/2019	SUMIT DAS <b>Versus</b> SMTI MIRA BHAR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA	MS. A DEVI MR. K LAHKAR ( Legal Aid Counsel )
2	I.A.(Crl.)/190/2020 in Crl.Rev.P./1543/2020	SALEMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	MR. A K HUSSAIN MS S HAZARIKA PP, ASSAM
	<b>WITH</b> Crl.Rev.P./1543/2020 (Filing Number)	SALEMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ANR. (H)		
3	Crl.Pet./98/2021	KIRITI BARUAH @ KIRITI BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MS S DEVI	PP, ASSAM
4	Crl.Pet./159/2021	JAKIRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K JAIN MS M SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Tr.P.(C)./19/2019	JAHANARA BEGUM AND 4 ORS. <b>Versus</b> NAZIR AHMED	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN
2	Tr.P.(C)./86/2019	NILUFAR BEGUM <b>Versus</b> AHRARUL HASSAN	MR R DHAR MR N N UPADHYAYA MR. D BARUAH MR. B B KAKATI	MR. P J SAIKIA MS. M KECHII
3	CRP/131/2019 WITH LCR, FIXED	BIPUL GATIRI <b>Versus</b> FANIDHAR PAO @ PHANIDHAR PAO	MR. S R GOGOI	MR. B. DUTTA MR. S DEKA MS. J BORO
4	CRP/154/2019	BOLIN BORGHAIN <b>Versus</b> DEEPA BHAGABATI	MR. S MITRA MS. M DEY	MR B KAUSHIK MR B KAUSHIK
5	<b>WITH</b> CRP/153/2019	BOLIN BORGHAIN <b>Versus</b> DEEPA BHAGABATI	MR. S MITRA MS. M DEY	MR B KAUSHIK MR. S HAZARIKA
6	CRP(I/O)/138/2020 CAVT. NO.05812/020, FIXED	M/S MAURYA BROTHERS WAREHOUSE AND 2 ORS <b>Versus</b> M/S BALAJI UDYOG AND ANR	MR. S P ROY MS S DAS	MR A C ROY MR. R P N SINGH MR. N N JHA MR A DAS FOR CAVEATOR
<b>ORDERS</b>				
7	Cont.Cas(C)/589/2019 FIXED	KSHITISH CHANDRA KARMAKAR <b>Versus</b> SANJIB ROY AND ANR.	MR. R ALI MR. H A AHMED	MR S CHAKRABORTY DR. B N GOGOI
8	<b>WITH</b> Review.Pet./169/2019  IN WP(C)/7191/2013(D/O)	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI KSHITISH CH. KARMAKAR AND 6 ORS.	DR. B N GOGOI MR. B HAZARIKA	SRI R ALI
9	Tr.P.(C)./3/2020 FIXED	ABIDA KHATUN <b>Versus</b> SIHAB UDDIN	MS. R CHOUDHURY MS. S S ZIA	MR. N UDDIN MR. M ISLAM
10	<b>WITH</b> Tr.P.(C)./8/2021	GOPAL CH. MAZUMDAR <b>Versus</b> SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	

11	<b>WITH</b> Tr.P.(C)/9/2021	MRS. JOGITA THAKURIYA <b>Versus</b> CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN	MS. T BEGUM
12	CRP/5/2021 WITH LCR, FIXED	MSTT. NOOR FATEH and 2 ORS <b>Versus</b> ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. H R A CHOUDHURY(R-2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R-1) MS. E YASMIN (R-2 & 3)
	<b>WITH</b> I.A.(Civil)/2114/2020 <b>in</b> CRP/5/2021	ISMAIL HUSSAIN AND ANR. <b>Versus</b> NOOR FATEH AND 2 ORS.	MS. R CHOUDHURY	MR. J DEKA
<b>HEARING</b>				
13	SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. <b>Versus</b> KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
14	<b>WITH</b> SAO/2/2014	KALPANA DAS and 2 ORS. <b>Versus</b> BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
15	RSA/232/2013 WITH LCR, FIXED	BANIZ UDDIN @ MD. BANIZ UDDIN SK and 3 ORS. <b>Versus</b> GOLAPI NESSA	MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.J AHMED MR.M ANSARI MS.D BORA
16	CRP(I/O)/131/2016 WITH LCR	ON THE DEATH OF SALIMUDDIN AHMED, HIS LEGAL HEIRS <b>Versus</b> GANGA PRASAD SARMA and ANR	MR.P DEKA	MR.L K BORAH
	<b>WITH</b> I.A.(Civil)/2583/2017 <b>in</b> CRP(I/O)/131/2016	MD. SALIMUDDIN AHMED <b>Versus</b> GANGA PRASAD SARMA and ANR	MR.P DEKA MR.A C RAY MR.N N JHA MR.B D BORAH	
17	CRP/76/2018 CAVT. NO.0559/2018 WITH LCR	RASHMI DEKA BAISHYA AND ANR. <b>Versus</b> TRIBODH KUMAR DAS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. S P ROY MS. N RAI MR. A K ROY MR. S ALAM FOR CAVEATOR
18	RSA/36/2019 WITH LCR	SMT MINOTI GHOSH AND 3 ORS <b>Versus</b> SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	MR. A C SARMA [R2.1(R5),R2.3(R7)] MS. R CHOUDHURY (R1- R4) MR G BHARADWAJ [R2.1(R5),R2.3(R7)] MS. S S ZIA (R1-R4)
	<b>WITH</b> I.A.(Civil)/546/2019 <b>in</b> RSA/36/2019	SMT MINOTI GHOSH AND 3 ORS <b>Versus</b> SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	
19	CRP(I/O)/284/2019	NAKUL CHANDRA PAUL <b>Versus</b> ON DEATH OF MINTU KUMAR PAUL HIS LEGAL HEIRS - MANOJ KUMAR PAUL AND ANR	MR. K SARMA MR D DAS MR. B J TALUKDAR	A I AHMED MR. R BARUAH MR. S C BISWAS MR. A IKBAL
20	CRP/61/2020	DULAL LAHKAR <b>Versus</b> MAHENDRA KUMAR LAHKAR AND 6 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	A I AHMED S ALI MR. A IKBAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 17**

**[CIVIL BENCH - I AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/1343/2014 IN MACApp. SL. NO. 228331, B/O	RABIN SARMA @ RABINDRA NATH SARMA <b>Versus</b> SUBHAS DAS and 2 ORS.	MR.J SARMA MRS B DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
2	I.A.(Civil)/1999/2019 FIXED in MFA/6089/2019 <b>WITH</b> MFA/6089/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. KULSUMA KHATUN AND 2 ORS  ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MRS. KULSUMA KHATUN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H BURAGOHAIR (R1, R2) MR. C PRADHAN (R1, R2)
<b>HEARING</b>				
3	MFA/79/2011 CAVT. NO.O. 198/6/10 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S P.P. ENTERPRISES,	MR.B SARMAH(Rly.Adv.) MSB DEVI MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL FOR CAVEATOR
4	MFA/108/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ALOK DEY and ANR	S S SHARMA S SINGH F KHAN G JALAN N DEKA	MR. M A SHEIKH MR A KUDDUS MR G J SHARMA
5	MFA/6/2013 WITH LCR	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MR G GOSWAMI MSB DEVI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
6	MFA/53/2013 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
7	MFA/61/2013	UNION OF INDIA <b>Versus</b> M/S. DINESH SALES CORPORATION	MR.D K DEY	MR.K P MAHESWARI MR. A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS. M SHARMA MS. B LASKAR MS. L DAS
	<b>WITH</b> MC/1126/2013 in MFA/61/2013	UNION OF INDIA <b>Versus</b> M/S. DINESH SALT CORPORATION	MR.D K DEY	

8	MFA/90/2013 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
9	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
10	MACApp./352/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
	<b>WITH</b> I.A.(Civil)/1632/2019 <b>in</b> MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR. N DAS MR. J KALITA MR D KALITA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
11	MACApp./788/2018 CAVT. NO.0766/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MRS BINU HAZARIKA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DEKA MR H BEZBARUA MR D K ROY (R6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3158/2018 <b>in</b> MACApp./788/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MRS BINU HAZARIKA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR H BEZBARUA MR. M DEKA FOR CAVEATOR
	<b>WITH</b> CO/23/2019 <b>in</b> MACApp./788/2018	MRS. BINU HAZARIKA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD	MR. R SARMA MR. M DEKA	MR. R GOSWAMI
12	MFA/18/2020 WITH LCR	M/S AMBA INDUSTRIES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - IV & I MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1208/2017 FIXED	DIGAMBAR BAISHYA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MS.A DEVI MR.P KALITA	GA, ASSAM MRS R BORAH SC, N.H.A.I. ASSTT.S.G.I.
2	WP(C)/3322/2017 FIXED	REKHA SINGH <b>Versus</b> THE BANK OF INDIA and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	MR.M SHARMA(R- 1,2&3) MS.N DEVI
3	WP(C)/505/2018 FIXED	M/S. HIMALAYAN AIR PRODUCTS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD.	MR. S K KEJRIWAL MS. S KEJRIWAL Mukesh Sharma MS F RAHMAN	SC, APDCL
4	WP(C)/7061/2018 FIXED	JOHN RONGHANG AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BORAH MR. R DOWARAH	MR. T C CHUTIA (GA, ASSAM, R-5) MR D BHATTACHARYA (SC, APDCL, R-1 TO 4)
5	WP(C)/3314/2019 FIXED	MALEGARH GOBINDAPUR FISHERY COOPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K CHOUDHURY (R8) GA, ASSAM MR. A BARKATAKI (R8) MR. N BARUAH (R8) MR. H S BORAH MR P BHARDWAJ (R8) MR. M SARMA (R8) FOR CAVEATOR
6	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
7	WP(C)/4461/2020 FIXED	GUNESWAR TIMUNG <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	MR. B P BORAH (R5) MR. K K NANDI J DASGUPTA (R5) MR P J DUTTA (R5)
8	WP(C)/5230/2020 FIXED	M/S JIWAN RAM BINOD KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G KHANDELIA MR. K DEKA	GA, ASSAM
9	WP(C)/192/2021 FIXED	BRIKENDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
10	WP(C)/199/2021 FIXED	MAINA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC

**HEARING**



11	MACApp./160/2010 WITH LCR 2 FILES	RAGHUNATH PRASAD GUPTA <b>Versus</b> THE UNION OF INDIA and 2 ORS,	MR.R P SARMAH MR. G C PHUKAN MR.A NATH MR.S SAHU MR.K GOGOI MR.D DOLEY MS.P SARMA	MR. S C KEYAL MR.R GOSWAMI MR.I ALAM ASSTT.S.G.I. MR.B S GOSWAMI
12	MACApp./300/2010 WITH LCR 2 FILES	TRIDIP GOGOI, <b>Versus</b> BIREN KALITA and ORS,	MR. A R AGARWALA MR. P MAHANTA MR. C M MAHANTA MR. S BORTHAKUR	MR. P J PHUKAN MR. B GOGOI MR. H BARUAH MR. D SAIKIA (R- 2 & 3)
13	MACApp./228/2010  <b>WITH</b> MC/144/2011 <b>in</b> MACApp./228/2010  <b>WITH</b>	PRANAB GOGOI, <b>Versus</b> THE ADDL. CHIEF MEDICAL and HEALTH OFFICER F.N. and ANR,  PRANAB GOGOI, <b>Versus</b> BIREN KALITA and ORS,	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA  MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	MS.A VERMA SC, HEALTH
14	MACApp./298/2010  <b>WITH</b>	MISS MINAKSHI GOGOI, <b>Versus</b> BIRAN KALITA and ORS	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	
15	MACApp./299/2010	SMTI ANJU GOGOI, <b>Versus</b> BIREN KALITA and ORS,	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	
16	MACApp./340/2013 WITH LCR	ON THE DEATH OF HEMAPROVA GOGOI HER LEGAL HEIRS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS.	MR. G UDDIN MR. M P CHOUDHURY MS. D PHUKAN MR. S BATHARI	MR. R K BHATRA MR. R C PAUL (R2) MS. A BORA MR. A AHMED MS P HUJURI MS L DAS (R2)
17	MACApp./34/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> GAUTAM DAS and 4 ORS,	MR.R GOSWAMI MR.I ALAM	MS. R BORA (R1-4)
18	MACApp./49/2014 CAVT. NO. CAVT. 1400/12 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BHUBAN MAHAJAN and ANR.	MR.S S SHARMA MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.M C BHATTA MD.A HUSSAIN MR.D DAS FOR CAVEATOR
19	MACApp./232/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> KAJOL MALAKAR and ANR.	MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA	MR.A DHAR MS.D GHOSH MS.C DAS MRK K DAS
20	MACApp./270/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SURJIT MOHAN and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.A BORGHAIN MR.S BORTHAKUR
21	MACApp./275/2014 WITH LCR 1 FILE	SAHERA BIBI <b>Versus</b> PRADIP PAUL and ANR	MR.A R AGARWALA MR.P PATOWARY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MR.A AHMED(R-2) MS.P HUJURI(R-2) MS.S DASR-2
22	MACApp./278/2014 WITH LCR 4 FILES	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
23	MACApp./127/2015 WITH LCR 3 FILES	MD JALAUDDIN <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

-

-----

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021